



MADRAS STEELS & TUBES

H.O. : "MEGH SYNERGY", # 45 (Old 21) Halls Road, Kilpauk, Chennai - 600 010.

Specialist Stockist for : JINDAL PIPES LTD., MAHARASHTRA SEAMLESS LTD., JINDAL SAW LTD., JINDAL (INDIA) LTD., JINDAL INDUSTRIES LTD., HISSAR, THE INDIAN SEAMLESS METAL TUBES LTD.,

FORM B

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

17/11/2021

To

The Interim Resolution Professional / Resolution Professional
Mr. Lokesh Khadaria
607-608, Ajanta Shopping Centre,
Ring Roadm Surat -395002

From

Madrass Steels and Tubes,
Megh Synergy, "No 45(old no 21),Halls Road,
Kilpauk, Chennai – 600 010.

Subject: Submission of proof of claim.

Madam/Sir,

Madrass Steels & Tubes, hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of Set Sanayi Elektrik – Tesisat Taahhut ve Ticaret India Private Limited . The details for the same are set out below:

PARTICULARS	
1.	NAME OF OPERATIONAL CREDITOR Madrass Steels and Tubes [Represented by its authorised representative Srinivasan Ramesh]
2.	IDENTIFICATION NUMBER OF OPERATIONAL CREDITOR GSTIN: 33AASPS7064C1ZG (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)
3.	ADDRESS AND EMAIL ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE ADDRESS: Megh Synergy, "No 45(old no 21),Halls Road, Kilpauk, Chennai – 600010. Email: mstchennai@madrasteels.in



Branches at : BENGALURU, COCHIN, AHMEDABAD, MUMBAI, SECUNDERABAD, KOLKATTA

Dealers in : G.I. & M.S. ERW STEEL TUBES / SEAMLESS STEEL TUBES / FURNITURE TUBES / S.S. TUBES

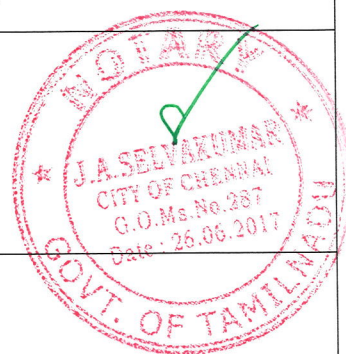


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PARTICULARS		
4.	TOTAL AMOUNT OF CLAIM (INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE)	Rs. 10,27,013/-
5.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.	(1) COPY OF INVOICES (2) COPY OF LEDGER A/C (3) COPY OF STATUTORY DEMAND NOTICE AS REQUIRED UNDER SECTION 8 OF 2016 DATED 16 TH FEBRUARY 2019 (4) THE COPY OF TRACK REPORT OBTAINED FROM THE WEBSITE OF SPEED POST OF INDIA EVIDENCING THE SERVICE OF DEMAND NOTICE (5) THE COPY OF APPLICATION FILED TO THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH IN FORM 5 UNDER RULE 6 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.
6.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OF SUIT OR ARBITRATION PROCEEDINGS	COMPANY PETITION FILED UNDER INSOLVENCY AND BANKRUPTCY CODE 2016
7.	DETAILS OF HOW AND WHEN DEBT INCURRED	OPERATIONAL CREDITOR HAS SUPPLIED VARIOUS PIPES TO CORPORATE DEBTOR. INVOICE FOR THE SAME WERE RAISED ACCORDINGLY. INVOICES WERE OUTSTANDING FROM FEB 18 TH 2016 TO JULY 26 TH 2016. WHICH CREATED A TOTAL LIABILITY OF RS. Rs. 10,27,013/- INCLUDING IINTEREST TILL THE INSOLVENCY PETITION WAS FILED BEFORE THE HONOURABLE NCLT DELHI.
8.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NIL
9.	DETAILS OF: a. any security held, the value of security and its date, or	NIL



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PARTICULARS	
	b. any retention of title arrangement in respect of goods or properties to which the claim refers
10.	<p>DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN</p> <p>ACCOUNT NAME: MADRAS STEELS AND TUBES BANK NAME: HDFC BANK LTD ACCOUNT NO: 50200053284471 IFSC CODE: HDFC0009366</p>
11.	<p>LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NON-PAYMENT OF CLAIM DUE TO THE OPERATIONAL CREDITOR</p> <p>1) DEMAND NOTICE 2) THE COPY OF APPLICATION FILED TO THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH IN FORM 5 UNDER RULE 6 OF INSOLVENCY AND BANKRUPTCY CODE, 2016</p>
<p>For MADRAS STEELS & TUBES</p> <p><i>[Signature]</i> Authorized Signatory</p> <p>Signature of operational creditor or person authorised to act on his behalf Authorized Representative</p> <p>Name in BLOCK LETTERS : SRINIVANSAN RAMESH</p> <p>Position with or in relation to creditor : AUTHORIZED REPRESENTATIVE</p> <p>Address of person signing : Megh Synergy, "No 45(old no 21), Halls Road, Kilpauk, Chennai – 600 010.</p>	

*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India



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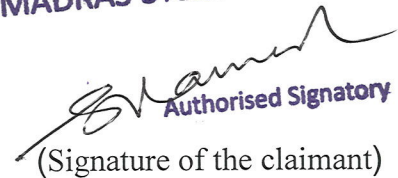
DECLARATION

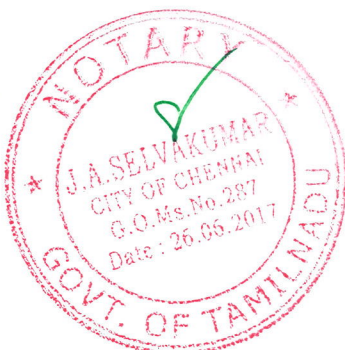
I, SRINIVANSAN RAMESH, currently residing at Megh Synergy, "No 45(old no 21),Halls Road, Kilpauk, Chennai – 600 010, hereby declare and state as follows:-


1. Set Sanayi Elektrik – Tesisat Taahhut ve Ticaret India Private Limited, the corporate debtor was, at the insolvency commencement date, being the 25th day of 20., actually indebted to me in the sum of Rs. Rs. 10,27,013/-.
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:
 - COPY OF INVOICES
 - COPY OF LEDGER A/C
 - COPY OF STATUTORY DEMAND NOTICE AS REQUIRED UNDER SECTION 8 OF 2016 DATED 16TH FEBRUARY 2019
 - THE COPY OF TRACK REPORT OBTAINED FROM THE WEBSITE OF SPEED POST OF INDIA EVIDENCING THE SERVICE OF DEMAND NOTICE
 - THE COPY OF APPLICATION FILED TO THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH IN FORM 5 UNDER RULE 6 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.
4. In respect of the said sum or any part thereof, neither I nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following: NIL

Date: 17/11/2021
Place: CHENNAI

For MADRAS STEELS & TUBES


Authorized Signatory
(Signature of the claimant)




17/11/2021
J.A. SELVAKUMAR
ADVOCATE & NOTARY PUBLIC
New No.334, Old No.162,
Thambu Chetty Street, Chennai - 600 001.

Branches at : BENGALURU, COCHIN, AHMEDABAD, MUMBAI, SECUNDERABAD, KOLKATTA

Dealers in : G.I. & M.S. ERW STEEL TUBES / SEAMLESS STEEL TUBES / FURNITURE TUBES / S.S. TUBES

GST No 33ABMFM4164A1ZK



Board : 91-44-6625 3333 / 66253300 / 2647 8586 / 2647 8589
Godown : 91-44-25530095
E-mail : chennai@madrasteels.in / mstchennai@madrasteels.in



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VERIFICATION

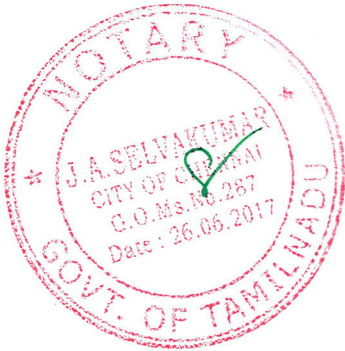
I, SRINIVANSAN RAMESH the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

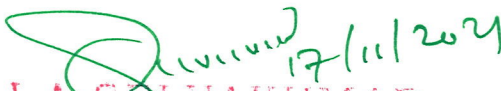
Verified at Chennai on this 17th day of November 2021

For MADRAS STEELS & TUBES


Authorised Signatory
(Signature of the claimant)

[Note: In the case of company or limited liability partnership, the declaration and verification shall be made by the director/manager/secretary and in the case of other entities, an officer authorised for the purpose by the entity].




J.A. SELVAKUMAR
ADVOCATE & NOTARY PUBLIC
New No.334, Old No.162,
Thambu Chetty Street, Chennai - 600 001.

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நிரந்தர கணக்கு எண் /PERMANENT ACCOUNT NUMBER
AESPR7072R

பெயர் /NAME
SRINIVASAN RAMESH

தந்தை பெயர் /FATHER'S NAME
KONERI SRINIVASAN

பிறந்த தேதி /DATE OF BIRTH
20-06-1965

கையொப்பம் /SIGNATURE

வருமானவரி ஆணையர் (கணிப்பொறி இயக்கம்)
Commissioner of Income-tax(Computer Operation)

Ramesh

இந்த அட்டை காணாமற்போனாலோ,
கண்டுபிடிக்கப்பட்டாலோ இவ்வட்டையை விநியோகித்த
கீழ்க்காணும் அதிகாரிக்கு தகவல் அனுப்புமாறு அல்லது
திருப்பி அனுப்புமாறு கோரப்படுகிறது.

வருமானவரி ஆணையர் (கணிப்பொறி இயக்கம்),
121, மகாத்மா காந்தி சாலை,
நுங்கம்பாக்கம்,
சென்னை - 600 034.

In case this card is lost/found, kindly inform/return to
the issuing authority :
Commissioner of Income-tax(Computer Operations),
121, Mahatma Gandhi Road,
Nungambakkam,
Chennai - 600 034.



J.A. Selvakumar

J.A.SELVAKUMAR
ADVOCATE & NOTARY PUBLIC
New No.334, Old No.162,
Thambu Chetty Street, Chennai - 600 001.